

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b). No, Sir. However, the Government of India in the Ministry of Coal have advised the West Bengal Government to create an institutional arrangement by strengthening and authorising Asansol Durgapur Development Authority (ADDA) for controlling environmental degradation in Raniganj Coalfields.

(c) As per the informaton received, till now West Bengal Government have not responded favourably to the above.

[Translation]

#### Majhola Cooperative Sugar Mill

2376. DR. P.R. GANGWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) since when the pollution controlling device of the Majhola Cooperative Sugar Mill, district Pilibhit in Uttar Pradesh is out of order;

(b) the reasons for not getting it repaired inspite of repeated warnings; and

(c) the steps being taken by the Government to check the pollution caused by the said sugar mill and by what time it is likely to be corrected?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c). The Uttar Pradesh State Pollution Control Board carried out an inspection of the unit on 30.11.1995 and has reported that the unit has installed a complete effluent treatment plant which was not operating, as the unit was not then in production.

[English]

#### Sugar Mills

2377. SHRI A. VENKATESH NAIK : Will the Minister of FOOD be pleased to state :

(a) whether the Government of Karnataka has sought clearance for expansion of some Sugar Mills in the State; and

(b) if so, the details thereof and the reaction of the Government in this regard?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b) A statement showing the details of the applications received through the Ministry of Industry, Department of Industrial Policy & Promotion from the State of Karnataka for expansion of the existing sugar mills is enclosed.

The proposals of expansion of capacity are being processed as per prevailing licensing guidelines.

#### STATEMENT

*The Details of the Applications Received Through the Ministry of Industry, Department of Industrial Policy & Promotion from the State of Karnataka for Expansion of the Existing Sugar Mills*

(As on 30.9.1995)

S. No.	Short Name of the Factory	Range of Expansion
1.	Ugar Khurd	5000 TCD to 7500 TCD
2.	Raibag	1250 TCD to 3500 TCD
3.	Bhadravati	2500 TCD to 3500 TCD
4.	Gokak	1250 TCD to 3500 TCD
5.	Nipani	1250 TCD to 2500 TCD
6.	Sameerwadi	5000 TCD to 10,000 TCD
7.	Devangiri	1250 TCD to 2500 TCD
8.	Chamundeshwari	4000 TCD to 7500 TCD
9.	Hemavati	1250 TCD to 2500 TCD
10.	Gouribidanur	1250 TCD to 2500 TCD
11.	Deshanur	1500 TCD to 2500 TCD
12.	Brahamrur	1250 TCD to 2500 TCD
13.	Shimoga	1900 TCD to 2500 TCD
14.	Haveri	1250 TCD to 2500 TCD
15.	Bhadra	1250 TCD to 2500 TCD
16.	Bannari Amman Unit-Nanjangud	2500 TCD to 5000 TCD
17.	Munirabad	1016 TCD to 1750 TCD

#### Super Bazar Branches in States

2378. SHRI HARIN PATHAK : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have any proposal to open branches of Super Bazar in States especially in metropolitan cities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM (SHRI VENOD SHARMA) : (a) to (c). Super Bazar is an autonomous Cooperative Society with its own management. It is registered under the Delhi State Cooperative Societies Act and at present its area of operation is confined to NCT of Delhi. It has been